

CENTRAL ADMINISTRATIVE TRIBUNAL

JAMMU BENCH JAMMU

Dated: This day of 07th of July 2020

HON'BLE Dr. BHAGWAN SAHAI, MEMBER – A

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J

O.A. No.061/00006/2020

Rishu Gupta, Age 37 years, W/o Sh. Rajesh Gupta, H No. 13, Lane No. 4, Basant Nagar, Jammu (J & K)

.....Applicant

By Advocate: Mr. Aditya Sharma, Advocate

Versus

1. The Union Territory of Jammu and Kashmir through
Commissioner cum Secretary, Government School Education
Department, Jammu /Srinagar (J & K).
2. Director, School Education Muthi, Jammu (J & K)
3. Chief Medical Officer, Muthi, Jammu (J & K)
4. Chief Education Officer, Jammu.
5. Zonal Education Officer, Jammu.
6. Headmaster, Government Girls Middle School, Upper Palloura,
Jammu.

.....Respondents

By Advocate: Mr. Amit Gupta , AAG

O R D E R(Oral)

Per Mr.Rakesh Sagar Jain, Member (J)

1. Learned counsel for applicant submits that the applicant does not want to press the O.A. and the applicant be allowed to withdraw the O.A. In this regard M.A. NO. 061/00006/2020 has been filed by the applicant.

2. Looking to the submissions of learned counsel, the applicant is permitted to withdraw the O.A. Accordingly, the O.A. is disposed of. No costs.

**(Rakesh Sagar Jain)
Member (J)**

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**(Dr. Bhagwan Sahai)
Member (A)**